NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.11.2026

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8505 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 678 of 2026	Anurag Sinsinwar Vs. Rabindra Kumar Mintri & Ors.	Udita Singh
2.	I.A. No. 8410 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Laxmi Narayan Sharma Vs. Punjab & Sind Bank	Suraj Prakash
3.	I.A. No. 8425 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bankey Bihari Goyal Vs. Durga Das Agrawal & Ors.	Anubhav
4.	I.A. No. 8433 of 2026 in Comp. App. (AT) No. ___ of 2026	Krezon Specialities Private Limited & Ors. Vs. Shubh Gautam & Anr.	Digvijay Prasad
5.	I.A. No. 8444 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Nitish Kumar Arora Vs. Ajit Gyanchand Jain	Lokesh Malik
6.	I.A. No. 8446 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bankey Bhiari Goyal Vs. Durga Das Agrawal & Anr.	Yashwant Singh Yadav
7.	I.A. No. 8447 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bankey Bhiari Goyal Vs. Durga Das Agrawal & Ors.	Anubhav
8.	I.A. No. 8452 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ravi Prakash Ganti Vs. Asset Reconstruction Company (India) Limited and Ors.	Sanyam Goel
9.	I.A. No. 8453 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ravi Prakash Ganti Vs. Asset Reconstruction Company (India) Limited and Ors.	Sanyam Goel

10.	I.A. No. 8467 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Shailendra Kataria Vs. Manish Lalji Dawda	Yahya Batatawala
11.	I.A. No. 8503 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Akash Kanubhai Domadiya Vs. Sachin Naveen Sinha, Liquidator of Tradohub B2b Limited (In Liquidation) & Ors.	Palash S Singhai
12.	I.A. No. 8506 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Jawahar Morani Vs. ASREC (India) Limited & Anr.	Karan Pratap Singh
13.	I.A. No. 8507 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Uttar Pradesh State Industrial Development Authority Vs. Positron Biogenics Private Limited & Anr.	Ankit Agarwal

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